

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-131/1994/7160/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Mahmud Ahmed
Special Judge, CBI & NIA,
Assam, Guwahati.

Dated Guwahati the 13th December, 2018.


Sub: **Restricted Holiday.**

Ref:- Your letter No. SPL/CBI/04-2017/423, dtd. 06.12.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for Restricted Holiday on 24.12.2018 has been ~~granted~~ [✓] ~~rejected~~.

Yours faithfully,

 13.12.18

JOINT REGISTRAR (VIGILANCE)

